

Court-II
In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No. 298 of 2015

Dated : 25th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

EMCO Energy Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ..Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur and Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. Sameer Jain and Ms. Nishtha Sikroria
Mr. Anand K. Ganesan along with
Mr. Sandeep and Ms. Neha Garg for R.2

ORDER

The learned counsel for the appellant submits that he is ready with a copy of the diagram to be submitted today. Let the said diagram be filed in the Registry of this Tribunal, after furnishing a copy to the other side to enable the other side to go through the diagram.

Post this matter for remaining arguments on **19th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt